

ITEM NO.109

COURT NO.9

SECTION XV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 856/2012

MANAGEMENT HINDUSTAN MACHINE TOOLS LTD.

Appellant(s)

VERSUS

GHANSHYAM SHARMA

Respondent(s)

Date : 25-10-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE  
HON'BLE MS. JUSTICE INDU MALHOTRA

For Appellant(s) Mr. Sushil Kumar Jain, Sr. Adv.  
Mr. Ankita Gupta, Adv.  
Ms. Pratibha Jain, AOR

For Respondent(s) Ms. Chandan Ramamurthi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

(GEETA AHUJA)  
COURT MASTER (SH)

(CHANDER BALA)  
BRANCH OFFICER